

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.7.2021 AT 12:00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 89/9/AMR/2020
NAME OF THE COMPANY	Ashlar Building Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Nippon Alloys Ltd
NAME OF THE RESPONDENT(S)	Ashlar Building Solutions India Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

<small>Ries</small>	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms. Ranjana Seal, Advocate for the Operational Creditor and Ms. Jayati Chowdary, Advocate for the Corporate Debtor are present.

List the matter on 09.07.2021.

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**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**